

(e) Question does not arise

### Illegal selling of Railway Passes

2322 SHRI P M SAYEED Will the Minister of RAILWAYS be pleased to state

(a) whether the Railway protection Force has recently busted a racket involving selling of free railway passes

(b) if so, the details thereof and

(c) the steps taken by the Government to check this type of malpractice in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) (a) and (b) Yes, Sir Recently RPF of Western Railway has busted a racket involving the selling of free railway passes on 6 2 1992 at Ajmer Station In this connection three persons including one railways employee were arrested by the RPF One Railway employee who has since retired and anted in the case is absconding A case dated 6 2 1992 u/s 3 RP (UP) Act has been registered at Ajmer

(c) All concerned have been advised to keep pass book in safe custody and carry out periodical checks In case of missing numbers the same are being notified to all concerned to avoid misuse

### Ganga Action Plan - II

2323 SHRI BHAGWAN SHANKAR RAWAT Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether attention of the Government has been drawn to the news-item captioned "Rs 615 crore outlay for Ganga Action Plan-II" appearing in the Financial Express dated February 7, 1992,

(b) if so, the facts thereof including the

details of the plan for cleaning and pollution abatement of the Yamuna and the other schemes in Ganga Action Plan Phase-II, and

(c) the sources tapped for funding of the said plan?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) to (c) Yes, Sir An extension of Ganga Action Plan for its second phase is under consideration of the Government The schemes proposed under Ganga Action Plan Phase II include left over pollution abatement works in 25 class I towns which could not be included in GAP Phase I Pollution abatement works in Class II and Class III towns in the main stream of River Ganga and works on the grossly polluted stretches of major tributaries of Ganga like Yamuna, Damodar Gomti details in this regard including sources of funding, are under finalisation

### Killing of Frogs and other Animals in Vijayawada

2324 SHRI GURUDAS KAMAT Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether thousands of frogs and other animals are killed every day in Andhra Pradesh and

(b) if so the measures taken to preserve these animals especially in Vijayawada?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) Chief Wildlife Warden of Andhra Pradesh has reported that no large scale killing or illegal trapping of frogs and other animals has been detected in the State during the recent past

(b) Measures taken to ensure protec-